

केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Phone: 011-23353503; fax-23753923

To

Date: 18.1.2024

Shri Venkatesh,
Advocate for NTPC,
SKV Law Offices,
B-50, Defence Colony,
New Delhi-110024.

Subject: Request for time extension in Petition No. 154/GT/2023 -reg.

Ref: Your request letter dated: 3.1.2024;

Sir,

With reference to your letter dated 3.1.2024 on the above subject, I am directed to inform that your request for extension of time for filing the amended Petition in the present matter has been granted and the same is extended till **14.3.2024**, after serving a copy to the Respondents.

2. The Respondents shall file their replies on or before **11.4.2024** after serving copy to the Petitioner, who may file its rejoinder, if any, by **2.5.2024**. The due date for filing the amended Petition and reply/rejoinder shall be strictly complied with.
3. The matter shall be listed for hearing on **15.5.2024**.

Yours sincerely,

Sd/
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents